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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/8/2016  
NAME OF THE PETITIONER(S) : Eshaque & 3 Ors  
NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt Ltd  
UNDER SECTION : 241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sindhu. S. Kamath : Respondent - 2

*Sindhu*

**ORDER**

Petitioner absent, No representation. Counsel for R2 present. As seen in the order dated 25.4.2017, counsel for petitioner was absent on that date also. It appears that he is not evincing any interest to proceed in the matter. In the circumstances, the CP is **dismissed in default.**

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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